POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF

MIZZEN VENTURES LIMITED

(Formerly known as Jyothi Infraventures Limited)
("MVL"/ "TARGET COMPANY" / "TC")
(Corporate Identification No. L70200TG1995PLC019867)

Registered Office: Flat No 704, D Block Tower A, Aparna heights, Kondapur Main Road, Laxmi Nagar, Kondapur, K. V. Rangareddy, Serilingampally, Telangana, India, 500084;
Phone No.: +91- 8639410322; Email id: cs@jyothiinfra.com; Website: www.jyothiinfra.com

Open offer for acquisition of 57,21,300 Equity Shares of Rs. 10/- each representing 26.01% of the expanded equity and voting share capital of the Target Company by Mr. Sandeep Dsilva ("Acquirer-1"), Mr. Anil Anand Khot ("Acquirer-2"), Mr. Nimesh Sahadeo Singh ("Acquirer-3"), Mr. Chetan Mehrotra ("Acquirer-4"), Mr. Rajiv Jaisukhlal Vaghani ("Acquirer-5") and Mr. Hiren Kishor Deshpande ("Acquirer-6") (Acquirer-1, Acquirer-2, Acquirer-3, Acquirer-4, Acquirer-5 and Acquirer-6 hereinafter collectively referred to as the "Acquirers").

This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirers, in connection with the offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto **("SEBI (SAST) Regulation, 2011")**.

The Detailed Public Statement **("DPS")** pursuant to the Public Announcement **("PA")** made by the Acquirers have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkaal - Marathi Daily (Mumbai edition); Prajajyothi - Telugu Daily – (Rangareddy -Telangana edition) on 23rd August, 2024.

1. Name of the Target Company : Mizzen Ventures Limited
2. Name of the Acquirers : Mr. Sandeep Dsilva ("Acquirer-1"), Mr. Anil Anand Khot ("Acquirer-2"), Mr. Nimesh Sahadeo Singh ("Acquirer-3"), Mr. Chetan Mehrotra ("Acquirer-4"), Mr. Rajiv Jaisukhlal Vaghani ("Acquirer-5") and Mr. Hiren Kishor Deshpande ("Acquirer-6")
3. Name of the Manager to the offer : Navigant Corporate Advisors Limited
4. Name of the Register to the officer : Adroit Corporate Services Private Limited
5. Offer details
   a) Date of Opening of the Offer : Friday, 07th February, 2025
   b) Date of the Closing of the offer : Friday, 21st February, 2025
6. Date of Payment of Consideration : N.A. since no shares tendered in the Open Offer
7. Details of the Acquisition :

Sr No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 10 per Equity Share		Rs. 10 per Equity Share	
7.2.	Aggregate number of Shares tendered	57,21,300		Nil	
7.3.	Aggregate number of Shares accepted	57,21,300		Nil	
7.4.	Size of the offer (Numbers of shares multiplied by Offer price per share)	Rs. 572.13 Lacs		Nil	
7.5.	Shareholding of the Acquirers before Share Purchase Agreement (SPA) and Public Announcement (No. & %)	Nil (0.00%)		Nil (0.00%)	
7.6.	Shares Acquired by way of Share Purchase Agreement (SPA) and Preferential Allotment ▪ Number ▪ % Fully Diluted Equity Share Capital	1,43,00,029 (65.01%)*		1,43,00,029 (65.01%)*	
7.7.	Shares Acquired by way of Open offer ▪ Number ▪ % Fully Diluted Equity Share Capital	57,21,300 (26.01%)*		0 (0.00%)	
7.8.	Shares Acquired after detailed Public Statement ▪ Number of Shares acquired ▪ Price of the shares acquired ▪ % of the shares acquired	Not Applicable		Not Applicable	
7.9.	Post offer Shareholding of Acquirers ▪ Number ▪ % Fully Diluted Equity Share Capital	2,00,21,329 (91.03%)*		1,43,00,029 (65.01%)*	
7. 10.	Pre and Post Offer Shareholding of Public Shareholders ▪ Number ▪ % Fully Diluted Equity Share Capital	Pre- Offer 3,94,803 (25.51%)$	Post Offer 19,73,671 (8.97%)*	Pre- Offer 3,94,803 (25.51%)$	Post offer 76,94,971 (34.99%)*

$Computed as a %age of pre preferential equity and voting share capital of MVL which was 1,54,78,830 consisting of 15,47,883 equity shares of face value of Rs. 10 each.

**Computed as a %age of Expanded Equity & Voting Share Capital which consists of 2,19,95,000 fully paid -up equity shares of the face value of Rs. 10/- each of the Target Company being the capital post allotment of 1,96,37,117 equity shares and also inclusive of 8,10,000 warrants convertible into equity shares to other on preferential basis.*

***Note:** The Board of Directors of the Target Company at their meeting held on August 16, 2024, has authorized a preferential allotment of 1,96,47,117 equity shares (1,31,46,949 equity shares to Acquirers and 65,00,168 equity shares to public category investors) and 8,10,000 Warrants convertible to Equity Shares. Accordingly, offer to public shareholders was given of 26.00% of Expanded Equity and Voting Share Capital. However, Target Company on October 04, 2024 has allotted 1,96,37,117 equity shares (1,31,46,949 equity shares to Acquirers and 64,90,168 equity shares to public category investors) and 8,10,000 Warrants convertible to Equity Shares. Accordingly, expanded Equity and Voting Share Capital has been revised to 2,19,95,000 equity shares on fully diluted basis and offer of 57,21,300 given to public shareholders stands of 26.01% of Expanded Equity and Voting Share Capital.*

8. The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the website of SEBI.
10. Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 25.01.2025.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS

Navigant
Reinventing Business

NAVIGANT CORPORATE ADVISORS LIMITED
804, Meadows, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri East, Mumbai - 400059.
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Email id: navigant@navigantcorp.com
Website: www.navigantcorp.com
SEBI Registration No: INM000012243
Contact person: Mr. Sarthak Vijlani

Place : Mumbai
Date : February 28, 2025